

L. A. Notifications and Declarations**KANNUR DISTRICT**

NOTICES

UNDER SECTION 9 (2) OF THE KERALA SURVEY AND BOUNDARIES ACT, 1961

The subjoined statement are extract from the survey field register giving particulars of the lands registered and surveyed in the name of concerned. Appeal, if any, against the survey should be presented within one month from the date of service of this notice to the Officers in charge of the survey whose quarters are at Thalassery.

Field maps may be obtained on an application and on payment of the fees prescribed from time to time.

(1)

Ref. A-658/2005 (Block 106).

29th August 2018.

Name of acquisition—Land Acquired for widening of Thalassery-Valavupara Road for KSTP.

Award No.—62/06 dated 20-12-2006.

SCHEDULE

District—Kannur.

Taluk—Thalassery.

Village—Thiruvangad.

Desom—Thiruvangad.

Block No.—5, Ward 16.

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			<i>Remarks</i>
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	
216	..	1559.6521	216	1	1316.7852	Patta Land
				2	175.0718	PWD (KSTP)
				3	67.7951	PWD (KSTP)

(2)

Ref. A-1292/2005.

19th September 2018.

Name of Acquisition—Land Acquired for widening of Thalassery-Valavupara Road for KSTP.

Award No.—89/08 dated 24-7-2008, 13/14 dated 20-2-2014 & 14/14 dated 20-2-2014 .

SCHEDULE

District—Kannur.

Taluk—Iritty.

Village—Keezhur.

Desom—Keezhur.

Block No.—246 & File B 287/12.

<i>As per Revenue Accounts</i>		<i>As now surveyed</i>				<i>Remarks</i>
<i>Resurvey</i>		<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectares</i>	<i>Area in Hectare</i>	
(1)	(2)	(3)	(4)	(5)	(6)	(7)
133	1A	0.1576	133	1A	0.1501	Patta Land
				5	0.0001	PWD (KSTP)

(1)	(2)	(3)	(4)	(5)	(6)	(7)
				6	0.0074	PWD (KSTP)
133	2A1	0.2226	133	2A1	0.2032	Patta Land
				8	0.0171	PWD (KSTP)
				7	0.0023	PWD (KSTP)
133	2A2	0.0849	133	2A2	0.0765	Patta Land
				9	0.0084	PWD (KSTP)

Taluk Office,
Thalassery.

(Sd.)

Special Tahsildar L.A. (KSTP).

FORM NO. 16

NOTIFICATION

UNDER SECTION 6(1) OF THE KERALA SURVEY AND BOUNDARIES ACT, 1961

Ref. K-919/2018.

26th September 2018.

Whereas, the Government have directed the survey of lands comprised in Survey Numbers noted below Elayavoor, Kannur-I Villages, Kannur Taluk, it is hereby notified under sub-section (1) of Section 6 of the Kerala Survey and Boundaries Act, 1961, that survey operation will be started in the Village soon and the survey numbers of the above said Village noted below will be demarcated and surveyed; and that every person claiming to be interested in the registered lands situated within or adjoining the above mentioned lands is hereby invited to attend immediately either in person or by agent on the surveyor employee in the locality land also from time to time when called upon for the purpose of pointing out the boundaries and supplying information in connection therewith.

Under sub-section (2) of Section 6 of the said Act, this notification shall be held to be a valid notice to every person having any interest in the above said lands.

Under sub-section (3) of Section 6 of the above said Act, all the registered holders are hereby required:—

- to clear within 15 days by cutting down or removing any trees, jungle, fences, standing crops or other material obstructions of the boundaries or other lines, the clearance of which may be necessary for the purpose of survey; and
- to provide labour at such time and for such periods as may from time to time be required by furnishing flag holders and the chainmen; and
- to provide suitable survey marks and otherwise to give such assistance in the survey as may be demanded under the said Act or the rules made thereunder.

If any person fails to comply with these requisitions under clauses (a) to (c) mentioned above, the work will be got done by employing hired labour and the cost thereof will be recovered from the defaulters as provided in the Act and Rules made there under.

DETAILS OF LANDS

District—Kannur.
Amsom—Elayavoor.

Taluk—Kannur.
Desom—Chovva.

Survey Nos.—72, 75, 89

District—Kannur.
Amsom—Kannur-I

Taluk—Kannur.
Desom—Chovva.

Survey Nos.—786,787,789,791,792,810.

Office of the Special Tahsildar (LA),
Thalassery.

(Sd.)

Special Tahsildar (LA).